

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 18 OF 2016 &
IA NO. 37 OF 2016**

Dated: 19th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Swasti Power Ltd

...Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s): Mr. Tarun Johri
Mr. Ankit Saini

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Sitesh Mukherjee
Mr. Divyanshu Bhatt for R-2

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-3

ORDER

Written arguments, if any, shall be filed within 15 days i.e. on or before 04.09.2019.

List the matter on **23.09.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/vt